

ment have decided to review the Navodaya Vidyalaya Scheme and not to open any more schools pending this action. The States of West Bengal, Tamil Nadu and Assam have not opted for the scheme of Navodaya Vidyalayas so far, mainly on account of their reservations regarding the medium of instruction in the Navodaya Vidyalayas.

Suggestions from Uttar Pradesh Government for Amendment of Forest (Conservation) Act, 1980

1068. SHRI HARISH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether Uttar Pradesh Government have recently given some suggestions to further amend the provisions of Forest (Conservation) Act, 1980;

(b) if so, the details thereof;

(c) whether these suggestions have been accepted by Government; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) No suggestions for further amending the provisions of Forest (Conservation) Act, 1980 have been received from the Government of Uttar Pradesh.

(b) to (d). Question does not arise.

[English]

Supply of 155 MM Guns from France

1069. SHRI CHIRANJI LAL SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have considered of the offer of France for supply of 155 mm guns; and

(b) if so, the decisions taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). No offer for supply of 155 mm guns has been received by the Ministry of Defence from France.

Annual Plan Outlay of States

1070. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission finalised the annual plan outlay of various States and Union Territories for 1990-91; and

(b) if so, the details thereof, sector-wise and how does it compare with the plan outlay of 1989-90?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). A statement is given below. Discussions with States in respect of Plan year 1990-91 have not yet been completed in all cases. The details of plan outlays for 1990-91 would be indicated in the Annual Plan document which will be placed before the Parliament as soon as possible after presentation of the Central and State Budgets